

HIGH COURT OF JAMMU AND KASHMIR
(Chief Justice's Secretariat, at Srinagar)

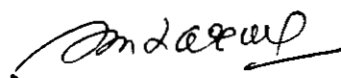
ORDER

No : 393

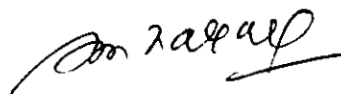
Dated: 14.08.2012

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:

- 1) Shri Janak Raj Kotwal, Registrar General, High Court of J&K, is transferred and posted on deputation as Member, J&K Special Tribunal, Jammu, vice Sh. Sanjay Kumar Gupta.
- 2) Sh. Sanjay Kumar Gupta, Member, J&K Special Tribunal, Jammu, is repatriated from deputation and posted as Additional District & Sessions Judge, Jammu, vice Sh. Ravinder Nath Wattal.
- 3) Sh. Ravinder Nath Wattal, Additional District & Sessions Judge, Jammu, is transferred and posted on deputation as Secretary, High Court Legal Services Committee against vacant post.
- 4) Sh. Puneet Gupta, Additional District & Sessions Judge, Kathua, is transferred and posted as Special Judge, Anti-Corruption, Jammu, vice Sh. Kartar Singh.
- 5) Sh. Kartar Singh, Special Judge, Anti-Corruption, Jammu, is transferred and posted as Principal District & Sessions Judge, Samba, vice Sh. Rakesh Sagar Jain.
- 6) Services of Sh. Rakesh Sagar Jain, Principal District & Sessions Judge, Samba, are placed at the disposal of Hon'ble the Chief Justice for further posting in the Registry.
- 7) Sh. Pawan Dev Kotwal, Registrar Judicial, High Court of J&K, Jammu, is transferred and posted as Principal District & Sessions Judge, Kishtwar, vice Sh. Mohan Lal.
- 8) Sh. Mohan Lal, Principal District & Sessions Judge, Kishtwar, is transferred and posted as Special Judge, Anti-Corruption, Srinagar, vice Sh. Aijaz Ahmad Mir.
- 9) Services of Sh. Aijaz Ahmad Mir, Special Judge, Anti-Corruption, Srinagar, are placed at the disposal of Hon'ble the Chief Justice for further posting in the Registry.



- 10) Ms. Kaneez Fatima, Principal District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Baramulla, vice Sh. Mohd. Shafi Khan.
- 11) Sh. Mohd. Shafi Khan, Principal District & Sessions Judge, Baramulla, is transferred and posted as Principal District & Sessions Judge, Srinagar, vice Ms. Kaneez Fatima.
- 12) Sh. Jawad Ahmad, Additional District Judge, Anti-Corruption, Srinagar, is transferred and posted as Additional District & Sessions Judge, Pulwama, vice Ms. Jeema Bashir.
- 13) Ms. Jeema Bashir, Additional District & Sessions Judge, Pulwama, is transferred and posted as Additional District Judge, Anti-Corruption, Srinagar, vice Sh. Jawad Ahmad.
- 14) Sh. Yash Paul Bourney, Principal District & Sessions Judge, Leh, is transferred and posted as 1st Additional District & Sessions Judge, Jammu, vice Sh. Kikar Singh Parihar.
- 15) Sh. Kikar Singh Parihar, 1st Additional District & Sessions Judge, Jammu, is transferred and posted as Additional District & Sessions Judge, Doda, vice Sh. Inder Singh.
- 16) Sh. Inder Singh, Additional District & Sessions Judge, Doda, is transferred and posted on deputation as Member, J&K Sales Tax Tribunal vice Sh. Sanjay Parihar.
- 17) Sh. Sanjay Parihar, Member, J&K Sales Tax Tribunal, is repatriated from deputation and posted as Principal District & Sessions Judge, Leh, vice Sh. Yash Paul Bourney.
- 18) Sh. Jatinder Singh Jamwal, Chief Judicial Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Udhampur, vice Sh. Sobha Ram Gandhi.
- 19) Sh. Sobha Ram Gandhi, Chief Judicial Magistrate, Udhampur, is transferred and posted as Chief Judicial Magistrate, Jammu, vice Sh. Jatinder Singh Jamwal.
- 20) Sh. Khalil Ahmad Choudhary, Joint Registrar (Judicial), High Court of J&K, Jammu, is transferred and posted as Chief Judicial Magistrate, Ramban, vice Ms. Kusum Lata Pandita.
- 21) Ms. Kusum Lata Pandita, Chief Judicial Magistrate, Ramban, is transferred and posted on the Leave Reserve Post, High Court of J&K, Jammu, vice Sh. Sudhir Kumar.



- 22) Sh. Sudhir Kumar, Leave Reserve Post, High Court of J&K, Jammu, is transferred and posted as Sub Judge, Jammu, vice Sh. Yahya Firdous Ahanger.
- 23) Sh. Yahya Firdous Ahanger, Sub Judge, Jammu, is transferred and posted as Chief Judicial Magistrate, Leh, vice Sh. Som Lal.
- 24) Ms. Masarat Roohi, Forest Magistrate, Srinagar, is transferred and posted as Chief Judicial Magistrate, Sopore, vice Sh. Javaid Ahmad Geelani.
- 25) Sh. Javaid Ahmad Geelani, Chief Judicial Magistrate, Sopore, is transferred and posted as Sub Judge, Kupwara, vice Sh. Amit Kumar Gupta.
- 26) Services of Sh. Amit Kumar Gupta, Sub Judge, Kupwara are placed at the disposal of Hon'ble the Chief Justice for further posting in the Registry.
- 27) Ms. Masarat Shaheen, Passenger Tax and Electricity Magistrate, Srinagar, is transferred and posted as Chief Judicial Magistrate, Pulwama, vice Sh. Mohd. Ashraf Bhat.
- 28) Sh. Mohd. Ashraf Bhat, Chief Judicial Magistrate, Pulwama, is transferred and posted as Sub Judge, Uri, vice Sh. Sarfaraz Hussain Shah.
- 29) Sh. Sarfaraz Hussain Shah, Sub Judge, Uri, is transferred and posted as Special Mobile Magistrate (T), Jammu, vice Sh. Naushad Ahmad Khan.
- 30) Sh. Naushad Ahmad Khan, Special Mobile Magistrate (T), Jammu, is transferred and posted as Sub Judge, Batote, vice Sh. Ajay Kumar Gupta.
- 31) Sh. Ajay Kumar Gupta, Sub Judge, Batote, is transferred and posted as Chief Judicial Magistrate, Kishtwar, vice Sh. Ashwani Kumar.
- 32) Sh. Ashwani Kumar, Chief Judicial Magistrate, Kishtwar, is transferred and posted as Passenger Tax and Electricity Magistrate, Srinagar, vice Ms. Masarat Shaheen.
- 33) Sh. Sunil Sangra, attached to High Court, Jammu, is transferred and posted as Chief Judicial Magistrate, Kargil, vice Sh. Rajesh Kumar Abrol.
- 34) Sh. Rajesh Kumar Abrol, Chief Judicial Magistrate, Kargil, is transferred and posted on the Leave Reserve Post, High Court of J&K, Jammu.

Sanjay Singh

- 35) Sh. Ranbir Singh Jasrotia, Sub Judge (Railway Magistrate), Jammu, is transferred and posted as Forest Magistrate, Srinagar, vice Ms. Masarat Roohi.
- 36) Sh. Som Lal, Chief Judicial Magistrate, Leh, is transferred and posted as Sub Judge (Railway Magistrate), Jammu, vice Sh. Ranbir Singh Jasrotia.
- 37) Sh. Sandeep Gandotra, 3rd Additional Munsiff, Jammu, is transferred and posted as District Mobile Magistrate, Kathua, vice Sh. Yash Pal Sharma. He shall also hold the additional charge of Munsiff, Mahanpur.
- 38) Sh. Yash Pal Sharma, District Mobile Magistrate(T), Kathua, with additional charge of Munsiff, Mahanpur, is transferred and posted as Munsiff, Jammu, vice Ms. Anjum Ara.
- 39) Ms. Anjum Ara, Munsiff, Jammu, is transferred and posted as Additional Munsiff, Samba, vice Ms. Archana Charak.
- 40) Ms. Sudesh Sharma, Munsiff, Reasi, is transferred and posted as Munsiff, Hiranagar, vice Sh. Manoj Parihar.
- 41) Sh. Manoj Parihar, Munsiff, Hiranagar, is transferred and posted as Munsiff, Mahore, vice Sh. Munish Kumar Manhas.
- 42) Sh. Munish Kumar Manhas, Munsiff, Mahore, is transferred and posted as District Mobile Magistrate (T), Doda, vice Sh. Bashir Ahmad Munshi.
- 43) Sh. Bashir Ahmad Munshi, District Mobile Magistrate (T), Doda, is transferred and posted as 3rd Additional Munsiff, Jammu, vice Sh. Sandeep Gandotra.
- 44) Ms. Archana Charak, Additional Munsiff, Samba, is transferred and posted as Munsiff, Reasi, vice Ms. Sudesh Sharma.
- 45) Sh. Umesh Sharma, Munsiff, Bani, is transferred and posted as Munsiff, Kishtwar, vice Sh. Vinod Kumar.
- 46) Sh. Vinod Kumar, Munsiff, Kishtwar is transferred and posted as Munsiff, Bani, vice Sh. Umesh Sharma.
- 47) Sh. Shabir Ahmad, 1st Additional Munsiff, Srinagar is transferred and posted as Munsiff, Pulwama, vice Sh. Javid Ahmad Naik.
- 48) Sh. Javid Ahmad Naik, Munsiff, Pulwama, is transferred and posted as 1st Additional Munsiff, Srinagar, vice Sh. Shabir Ahmad.

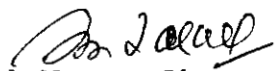
Ms. Archana

- 49) Ms. Renu Dogra, 2nd Additional Munsiff, Jammu, is transferred and posted as Munsiff, Kathua, vice Ms. Arti Mohan.
- 50) Ms. Arti Mohan, Munsiff, Kathua, is transferred and posted as 2nd Additional Munsiff, Jammu, vice Ms. Renu Dogra.

Note: i) All the transferee shall move simultaneously after handing over the charge to available Judicial Officers at their respective headquarters.

ii) Officers sent on deputation shall report to concerned Registrar Judicial, till their posting orders are issued by the Government.

By Order


(Suresh Kumar Sharma)
Principal Secretary to
Hon'ble the Chief Justice

No:- 8221-8270/GS

Dated:- 14.08.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.
3. Secretary to Govt., Department of L&PA, Govt. of J&K, Srinagar,
4. All Principal District & Sessions Judges,
5. Registrar Vigilance, High Court of J&K, Srinagar,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. Director, J&K State Judicial Academy, Srinagar
....for information and necessary action.
8. Shri _____,
....for information and necessary compliance.
9. Incharge NIC for uploading the same on Website.
10. Office file.


Principal Secretary to
Hon'ble the Chief Justice

HIGH COURT OF JAMMU AND KASHMIR
(Chief Justice's Secretariat, at Srinagar)

ORDER

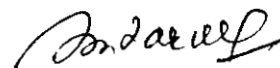
No : 394

Dated: 14.08.2012

In the interest of administration, following transfers and postings are hereby made:

- 1) Sh. Suresh Kumar Sharma, Principal Secretary to Hon'ble the Chief Justice is transferred and posted as Registrar General, High Court of J&K, vice Sh. Janak Raj Kotwal.
- 2) Sh. Mohammad Yousuf Akhoon, Registrar Judicial, High Court of J&K, Srinagar is transferred and posted as Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, vice Sh. Suresh Kumar Sharma.
- 3) Sh. Aijaz Ahmad Mir, District Judge, whose services, vide High Court Order No. 393 dated 14.08.2012, have been placed at the disposal of Hon'ble the Chief Justice for further posting in the Registry, is posted as Registrar Judicial, High Court of J&K, Srinagar, vice Sh. Mohammad Yousuf Akhoon.
- 4) Sh. Rakesh Sagar Jain, District Judge, whose services, vide High Court Order No. 393 dated 14.08.2012, have been placed at the disposal of Hon'ble the Chief Justice for further posting in the Registry, is posted as Registrar Judicial, High Court of J&K, Jammu, vice Sh. Pawan Dev Kotwal.
- 5) Sh. Amit Kumar Gupta, Sub Judge, whose services, vide High Court Order No. 393 dated 14.08.2012, have been placed at the disposal of Hon'ble the Chief Justice for further posting in the Registry, is posted as Joint Registrar (Judicial), High Court of J&K, Jammu, vice Sh. Khalil Ahmad Choudhary.

By Order



(Suresh Kumar Sharma)
Principal Secretary to
Hon'ble the Chief Justice

No:- 8271-8281/GS

Dated:- 14.08.2012

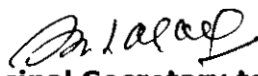
Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.

3. All Principal District & Sessions Judges,
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Director, J&K State Judicial Academy, Srinagar
....for information and necessary action.

7. Shri _____,
....for information and necessary compliance.

8. Incharge NIC for uploading the same on Website.
9. Office file.


**Principal Secretary to
Hon'ble the Chief Justice**